

Police Housing Schemes

488. { **Shri I. Eacharan:**
Shri Panigrahi:

Will the Minister of Home Affairs be pleased to state:

(a) the amount allotted to each State for Police Housing Schemes; and

(b) the number of quarters proposed to be constructed each year for police constables?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) A statement is placed on the Table of the Lok Sabha. [See Appendix II, annexure No. 45.]

(b) The required information is not available with the Government of India.

Loans to Industrial Co-operatives

494. { **Shri Morarka:**
Shri Nathwani:

Will the Minister of Finance be pleased to state:

(a) the total loans granted by the Industrial Finance Corporation to the Industrial Co-operatives;

(b) how many of such co-operatives have started their industries; and

(c) whether any of these co-operatives have failed to pay the interest or its instalments?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Rs. 10,72,50,000.

(b) Eight.

(c) The only default has been a delay of two days on the part of one Society in paying the interest.

Industrial Finance Corporation

495. { **Shri Morarka:**
Shri Nathwani:

Will the Minister of Finance be pleased to state:

(a) the names of the industrial concerns who have defaulted in repay-

ment of the instalments of loans granted by the Industrial Finance Corporation or the amount of interest due;

(b) the amount involved therein; and

(c) the action taken or proposed to be taken against the parties concerned?

The Minister of Finance (Shri T. T. Krishnamachari): (a) It will not be in the public interest to disclose the names of these concerns. However, the number of such concerns is 13.

(b) The amount involved in such default as on 30th June 1957 is as under:—

(i) Interest	Rs. 9,84,681.38 nP.
(ii) Instalments of Principal	Rs. 25,05,658.74 nP.
Total	Rs. 34,90,340.12 nP.

(c) Out of the 13 defaulting concerns, the assets of 5 were taken possession of by the Industrial Finance Corporation of India. Of these 5, the assets of 2 were sold, and one was leased out as a going concern, and negotiations are underway for the lease of assets of one company and for reconstruction of the remaining one.

Out of the 8 other concerns, 5 have since paid the amount in default. Of the remaining 3 concerns, one has agreed to pay to the Corporation the amount in default according to an agreed arrangement, action was taken in respect of one concern under Section 30 of the Industrial Finance Corporation Act, 1948, and it is proposed to transfer the assets of another concern to a co-operative Society.

Rifle Factory, Ichapore

496. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) the number of Rifles produced monthly in Rifle Factory, Ichapore; and

(b) whether production of Rifles in this Factory is sufficient to meet the requirement of the Armed Forces,